

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT VI

Item No. 35.

IA 3185(MB)2023 IN C.P. (IB)/936(MB)2022

CORAM:

SHRI SANJIV DUTT
MEMBER (TECHNICAL)

SHRI K. R. SAJI KUMAR
HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF HEARING DATED **12.09.2023**

NAME OF THE PARTIES: **ADO Additives Technologies Limited**

Vs

Gammon Engineers And Contractors Private limited

For the OC : PCA P.S. Thakre.

For the CD : Adv. Pradnyesh Sabnis.

IBC under Sec. 9

ORDER

At the request of both side, list on **06.10.2023** for **final hearing and disposal.**

Sd/-
SANJIV DUTT
MEMBER (TECHNICAL)

Sd/-
K. R. SAJI KUMAR
MEMBER (JUDICIAL)

//SKS//